

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	(K.	
COMPANY PETITION/APPLICATION NO.	CA 95,116 &145 of 2017 In CP No.12/71/HDB/2016	
NAME OF THE COMPANY	Mack Soft Tech Private Limited	
NAME OF THE PETITIONER(S)	Quinn Finance	
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited	
UNDER SECTION	71	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MR. SWAPNIL GUPTA	Aev	Swapiil@ capitalowie	Born.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Pervinder	Adv	881. 889210000000 com	da.

Heard Shri Jayant Mehta, Shri M.K.Swapnil Gupta and Shri M. Ramu, Learned Counsels for the Petitioner and Shri Pervinder, Learned Counsel for the Respondent

At the request of the Learned Counsels, post the case on 09.10.2013

Member (T)

Member (J)